

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
STARRED QUESTION NO. 180
TO BE ANSWERED ON 27.07.2017**

WAGE REVISION UNDER MGNREGS

***180. SHRI RAMDAS C. TADAS:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Union Government proposes to increase the wages of workers under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) and if so, the details thereof;
- (b) whether the wages under MGNREGS is decided by the State Governments or Union Government and if so, the details thereof;
- (c) the number of proposals received so far to increase the wages of workers and the number of times the wages have been increased, State/UT-wise; and
- (d) the time by which wages are likely to be increased on the recommendations of the Mahendra Dev Committee of 2014?

**ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)**

- (a) to (d): A Statement is laid on the Table of the House.

Statement in reply to Parts (a) to (d) of Lok Sabha Starred Question No. 180 for 27.07.2017.

(a): Wage rates for workers under the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) are notified and revised annually by the Central Government in accordance with the provisions of Section 6(1) of the Act.

(b)&(c): Section 6(1) and Section 28 of the Mahatma Gandhi NREG Act, 2005, give the Central Government, the power to determine MGNREGA wage rates. MGNREGA wage rate is revised every year on the basis of state-wise Consumer Price Index for Agricultural Labourers (CPI-AL). State-wise prevailing minimum wage rates under MGNREGA during current FY 2017-18 are given at **Annexure**.

(d): The Mahendra Dev Committee submitted its report to the Government on 25-01-2014. The report was examined in consultation with Ministry of Finance, which did not agree to the proposal to change the base wage rate.

Annexure referred in reply to parts (b)&(c) of Lok Sabha Starred Question No. 180 dated 27.07.2017.

State-wise wage rate under MGNREGA		
No.	State/ Union territory	Wage rate in Rs. per day w.e.f 01.04.2017
1	Andhra Pradesh	Rs. 197.00
2	Arunachal Pradesh	Rs. 177.00
3	Assam	Rs. 183.00
4	Bihar	Rs. 168.00
5	Chhattisgarh	Rs. 172.00
6	Gujarat	Rs. 192.00
7	Goa	Rs. 240.00
8	Haryana	Rs. 277.00
9	Himachal Pradesh	Non-scheduled Areas-Rs. 179.00 Scheduled Areas-Rs. 224.00
10	Jammu and Kashmir	Rs. 179.00
11	Jharkhand	Rs. 168.00
12	Karnataka	Rs. 236.00
13	Kerala	Rs. 258.00
14	Madhya Pradesh	Rs. 172.00
15	Maharashtra	Rs. 201.00
16	Manipur	Rs. 204.00
17	Meghalaya	Rs. 175.00
18	Mizoram	Rs. 194.00
19	Nagaland	Rs. 177.00
20	Odisha	Rs. 176.00
21	Punjab	Rs. 233.00
22	Rajasthan	Rs. 192.00
23	Sikkim	Rs. 177.00
24	Tamil Nadu	Rs. 205.00
25	Telangana	Rs. 197.00
26	Tripura	Rs. 177.00
27	Uttar Pradesh	Rs. 175.00
28	Uttarakhand	Rs. 175.00
29	West Bengal	Rs. 180.00
30	Andaman and Nicobar	Andaman District Rs. 236.00 Nicobar District Rs. 249.00
31	Dadra and Nagar Haveli	Rs. 218.00
32	Daman and Diu	Rs. 195.00
33	Lakshadweep	Rs. 237.00
34	Puducherry	Rs. 205.00
35	Chandigarh	Rs. 265.00

